


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAIMY- MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 205/252/HDB/2017
NAME OF THE COMPANY	Adsum Advisory Services Private Limited
NAME OF THE PETITIONER(S)	Adsum Advisory Services Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ASHISH KUMAR GAGGAR	PCS	ashish.gaggar.pcs@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Ashish Kumar Gagar, learned PCS for the Petitioner. The ROC report dated 21.11.2017 was submitted and interim order passed by this Bench on 25.10.2017, ROC is stating that status of the Petitioner is made to active. Post the case on 27.11.2017.



Member (Technical)



Member (Judicial)